

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 165 of 2020

IN THE MATTER OF:

Firefly Creative Studio Pvt. Ltd.

...Appellant

Versus

Rockline Entertainment Pvt. Ltd.

...Respondent

Present:

Appellant : Mr. Saransh Jain, Mr. Priyadarshi Banerjee Advocates

Respondent:

ORDER

25.02.2020 Due to paucity of time, the matter could not be taken up. One week's time is granted to file Reply Affidavit along with Vakalathnama. Rejoinder, if any, may be filed within one week thereof.

Post the matter For Admission '(After Notice)' on **26th March, 2020.**

(Justice Venugopal M.)
Member (Judicial)

(V.P.Singh)
Member (Technical)

(Alok Srivastava)
Member(Technical)

sr/nn